

ITEM NO.29

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 3747/2024

BABA SUKKHU MAA PRABHUDEVI INTER COLLEGE & ANR. Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(I.R. and IA No.188028/2019-EXEMPTION FROM FILING O.T. and IA No.188026/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 07-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Kamakshi S. Mehlwal, AOR
Mr. Markand Adkar, Adv.
Mr. Dhiraj Kumar, Adv.
Mr. Sanveer Mehlwal, Adv.
Mr. Shivendra Singh, Adv.
Ms. Deepa Joseph, Adv.

Mr. Avinash Kr. Lakhanpal, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Vinayak Mohan, Adv.

Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Ms. Chhaya, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 4 have already filed the counter affidavit.

Four weeks time, as last chance is granted to the respondent Nos. 5 to 10 to file the counter affidavit. After expiry of four weeks, list the matter before the Hon'ble Court.

SUJATA SINGH
Registrar

MG